

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18

**IA 1365(MB)2024 IN
C.P. (IB)/1130(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Ambey Vaishno Steels Pvt. Ltd.

SECTION: 10, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant/Resolution Professional present.
2. Counsel for the RP filed an application for seeking extension of 30 days. Counsel for the Applicant also submits that the Resolution Plan is put for e-voting before the CoC. Counsel for the Applicant is directed to come with resolution plan.
3. List this matter for further hearing on **01.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)